

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008

- A. Name of Judge: Ashutosh Kumar
B. Name of Spouse: Dr. Mrs. Tanuja
C. Name (s) of Dependent Family Members and relationship:
C.1 Dependant No.1: Shivangi Singh, daughter
C.2 Dependant No.2: Shatakshi Singh, daughter

1. Immoveable Property

S.No.	Description	
1.1	17 Kathas Agricultural Land:	Muktapur, Samastipur(Bihar)

1.2 Immoveable property of the Spouse:

S.No.	Description	
(i)	500 Sq.ft.Shop	N.P.Centre, Dakbungalow, Patna
(ii)	2 Bigha Land Double Storey Building 50% share	Jasidih (Jharkhand)
(iii)	5 Katha Agricultural Land	Muktapur, Samastipur (Bihar)

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

Details enclosed- Annexure A

Spouse Shares

S.No.	Description	Number	Amount
1.	PTC India Finance	4 bonds	Rs.20,000/-

2.1.2 Mutual Funds

Nil

2.1.3 Fixed Deposits of Anutosh Kumar

S.No.	Description	Amount
(i)	U.B.I.Bar Council, Patna	Rs.81,115.00
(ii)	U.B.I.Bar Council, Patna	Rs.64,178.00
(iii)	U.B.I.Bar Council, Patna	Rs.81,558.00
(iv)	U.B.I.Bar Council, Patna	Rs.66,095.00
(v)	U.B.I.Bar Council, Patna	Rs.15,632.00
(vi)	P.O.T.D.	Rs.75,000.00

(Post Office Savings)

PPF

S.No.	Description	Account No.
(i)	M.I.S. P.O.	61101467
(ii)	M.I.S. P.O.	61101466
(iii)	R.D.P.O.	71602661
(iv)	R.D.P.O.	71602662

2.1.4 Other Investments (including gold and silver other than in the form of personal jewellery)

S.No.	Description	Number/Weight/Amount
1.	Silver, utensils & coins	1000 Grm.
2.	Gold	400 Grm.

Spouse:- Dr.Mrs.Tanuja

Description	Number/Weight/Amount
Gold	800 Grm.
Diamond jewellery	Worth Rs.2.50 lakhs.

Dependent No.1 –Shivangi Singh:-

Description	Number/Weight/Amount
Gold	200 Grm.

3. Insurance Policies of Ashutosh Kumar:

Sr. No.	Policy No.	Date of policy	Sum assured Rs.	Last payment	Date of maturity
1.	51172661	28.12.1999	50,000.00	4,688.00	28.12.2019
2.	516341431	28.03.2009	2,50,000.00	19,570.00	28.03.2021
3.	513153434	28.03.2003	2,00,000.00	15,345.00	28.03.2021
4.	513749033	27.11.2004	50,000.00	2,196.00	27.11.2029
5.	528350633	28.03.2014	2,00,000.00	18,087.00	28.03.2025
6.	525350632	28.03.2014	2,00,000.00	18,175.00	25.03.2025
7.	528349839	17.03.2014	1,90,000.00	1,37,227.00	17.03.2015
8.	528354008	14.07.2014	2,00,000.00	1,38,800.00	14.07.2026
9.	518266701	28.03.2012	5,00,000.00	77,342.00	28.03.2027
10.	EPG 1153972 (AVIVA)	14.03.2005	2,50,000.00	25,000.00	14.03.2025
11.	RBG 1771249	05.12.2007	31,250.00	25,000.00	05.12.2007

3.1 Insurance Policies for the financial year 2014-15 of Judge's Spouse-
Dr.Mrs.Tanuja:

Sr. No.	Policy No.	Date of policy	Amount of premium	Date of last payment
1.	518098593	21.02.2012	8958.00	23.02.2015
2.	528220612	08.07.2014	34845.00	19.07.2014
3.	528224303	25.08.2014	7914.00	27.08.2014
4.	528547196	28.12.2014	22035.00	30.03.2015

3.2 Insurance Policies for the financial year 2014-15 of Judge's Dependant No.1-
Shivangi Singh

Sr. No.	Policy No.	Date of policy	Amount of premium	Date of last payment
1.	518568183	14.2.2013	21334.00	18.02.2015
2.	518568184	14.2.2013	2061.00	18.02.2015

3.3 Insurance Policies for the financial year 2014-15 of Judge's Dependant No.2-
Shatakshi Singh

Sr. No.	Policy No.	Date of policy	Amount of premium	Date of last payment
1.	518099490	08.07.2013	22211.00	02.07.2014

4. Bank Accounts of Justice Ashutosh Kumar

4.1

S.No.	Type of A/c	Bank name	Branch Name	A/c Nos.
1.	S.B.	P.N.B.	Kankarbagh, Patna	1499000120274939

2.	S.B.	B.O.B.	Fraser Road, Patna	00030100002744
3.	S.B.	U.B.I.	Bihar Bar Council, Patna (High Court, Patna)	1413010025852
4.	S.B.	S.B.I.	Patna High Court	33925081260
5.	S.B.	UCO Bank	Delhi High Court, Delhi	1553010089231
6.	S.B.	S.B.B.J.	Ranchi	50135288307
7.	S.B.	S.B.I.	Mithapur, Patna	109501775472
8.	S.B.	S.B.I.	Fraser Road, Patna	10151359847
9.	S.B.	S.B.I.	Deoghar	11240669339
10.	S.B.	Allahabad bank	Jasidih	20682381212
11.	P.O.S.B.	Pos. Office		3601
12.	FDDO		<i>Gardanibagh</i>	

4.2 Bank Accounts of the Judge's Spouse- Dr.Mrs.Tanuja

S.No.	Type of A/c	Bank name	Branch Name	A/c Nos.
1.	S.B.	P.N.B.	Kankarbagh, Patna	1499000120274948
2.	S.B.	S.B.I.	Mithapur, Patna	10951779192
3.	S.B.	Allahabad Bank	Hazipur (Vaishali)	20263701166
4.	S.B.	C.B.I.	T.P.S. College, Patna	339 1316234
5.	P.O.	Post Office		3600
6.	P.O.MIS			61101467, 61101466, 71602661

4.3 Bank Accounts of the Judge's dependant-Shivangi Singh

S.No.	Type of A/c	Bank name	Branch Name	A/c No.
1	S.B.A/c	B.O.I.	Jamuhar, Sasaram Dist.	579510110001024

5. Details of HUF properties - Father's landed property (shares indeterminate)

S.No.	Description
(i)	9.5 Kathas Land & Double story building at Laxmipur, Laheriasara, Darbhanga, Bihar (HUF)
(ii)	10 Bigha Agricultural Land with Building, Narpat Nagar, Madhubani (Bihar)-HUF
(iii)	5.2 Bigha Land Muktapur, Samastipur, Bihar- father's self acquired.
(iv)	Flat No.404, Ishwar Enclave, P.P. Compound, Ranchi (Jharkhand)- self acquired
(v)	Land and Building - do- G+2 Floor, Mithapur, Patna (Bihar)- Father's self acquired.

Arms:

S.No.	Description
(i)	D.B.B.L. Gun A/3-5572
(ii)	N.P.Bore Rifle AB-96263 (Licence No. 696/1996)

Signature of the Judge: _____

Date: 03-02-2016